

National Company Law Tribunal

Allahabad Bench

C P NO. (IB) 118/ALD/2017

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 16.11.2017

NAME OF THE COMPANY: Dasapatakash Hotels & Resorts Pvt Ltd vs M/s Kumar Ashiyana Pvt Ltd

SECTION OF THE COMPANIES ACT/I & B CODE: 9 of I & B Code of 2016

Sl. NO.	Name	Designation	Representation	Signature
1.	N. Mustaf Tanmay Jadhav	Advocate	Operative Credit	Tanmay Jadhav
2.	Sunil Kumar Katiyar	Advocate	Corporate Debtor	Sunil Katiyar

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Shri Nishant Mishra, advocate for the petitioner. Shri Sunil Kumar Katiyar, proxy for the advocate Balram Gupta for Corporate Debtor Company.

A copy of the objection to the present I & B petition is provided to the petitioner counsel. Amount of cost is also paid. Hence, the case is fixed for the argument.

The matter be listed on 6th December, 2017.

Date: 16/11/2017

Typed by
Jyoti
(Stenographer)


H.P. Chaturvedi, Member(Judicial)